

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:938

ANSWERED ON:09.03.2005

ALLOCATION OF FUNDS UNDER CRF

Karunakaran Shri P.;Pingle Shri Devidas Anandrao;Singh Shri Chandrabhan Bhaiya

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the State-wise details of the allocations made under the Central Road Fund in the country during 2004-2005;
- (b) the criteria fixed for allocation of funds to the States;
- (c) the State-wise number of proposals received from various States for approval under the Central Road Fund by the Union Government during 2004-2005; and
- (d) the time by which the Union Government is likely to clear these proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) The details are annexed as Annexure - I.
- (b) On receipt of the total allocation for the year from the Ministry of Finance under Central Road Fund (CRF), State-wise allocation is decided on the basis of 60% fuel consumption and 40% of geographical area of the State.
- (c) The details are annexed as Annexure - II.
- (d) The sanctions of proposals under CRF are accorded against the utilization certificate received from State Governments vis-À-vis accruals under CRF. Sanction of CRF works is a continuous process and it depends upon the pace at which utilization certificates are furnished by the concerned State Governments.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 938 FOR ANSWER ON 09.03.2005 ASKED BY SHRI DEVIDAS PINGLE, SHRI CHANDRABHAN SINGH AND SHRI P. KARUNAKARAN REGARDING ALLOCATION OF FUNDS UNDER CRF.

State-wise allocation of funds under CRF for the year 2004-2005.

(RS. IN CRORE)

Sl. No. Name of States/UTs Allocation of funds under CRF

1 Andhra Pradesh	74.70
2 Arunachal Pradesh	9.25
3 Assam	13.57
4 Bihar	21.91
5 Chhatisgarh	20.28
6 Goa	4.02
7 Gujarat	55.21
8 Haryana	32.09
9 Himachal Pradesh	9.75
10 Jammu & Kashmir	27.43
11 Jharkhand	17.44
12 Karnataka	52.76
13 Kerala	25.20
14 Madhya Pradesh	52.01
15 Maharashtra	91.60
16 Manipur	3.06
17 Meghalaya	3.96
18 Mizoram	2.55
19 Nagaland	2.13
20 Orissa	27.27

21 Punjab	37.36
22 Rajasthan	67.87
23 Sikkim	1.06
24 Tamil Nadu	57.98
25 Tripura	1.74
26 Uttar Pradesh	80.61
27 Uttarakhand	10.13
28 West Bengal	32.59
29 A&N Island	1.69
30 Chandigarh	2.04
31 Dadra & N. Haveli	0.99
32 Daman & Diu	0.70
33 Delhi	24.98
34 Lakshadweep	0.05
35 Pondicherry	2.02

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 938 FOR ANSWER ON 09.03.2005 ASKED BY SHRI DEVIDAS PINGLE, SHRI CHANDRABHAN SINGH AND SHRI P. KARUNAKARAN REGARDING ALLOCATION OF FUNDS UNDER CRF

State-wise proposals received under CRF during the year 2004.2005.

Sl. No. Name of States/UTs Number of proposals received.

1 Andhra Pradesh	57
2 Arunachal Pradesh	3
3 Assam	11
4 Bihar	0
5 Chhattisgarh	2
6 Goa	0
7 Gujarat	43
8 Haryana	13
9 Himachal Pradesh	1
10 Jammu & Kashmir	37
11 Jharkhand	464
13 Kerala	20
14 Madhya Pradesh	9
15 Maharashtra	42
16 Manipur	2
17 Meghalaya	1
18 Mizoram	0
19 Nagaland	3
20 Orissa	35
21 Punjab	38
22 Rajasthan	112
23 Sikkim	1
24 Tamil Nadu	107
25 Tripura	0
26 Uttar Pradesh	42
27 Uttarakhand	5
28 West Bengal	4
29 A&N Island	0
30 Chandigarh	2
31 Dadra & N. Haveli	0
32 Daman & Diu	0
33 Delhi	1
34 Lakshadweep	0
35 Pondicherry	1